

कानिका अग्रवाल
KANIKA AGARWAL
दीवानी न्यायाधीश-01, (दक्षिण)
Civ# Judge-01, (South District)
कमरा नं. 09, द्वितीय तल
Room No. 09, Second Floor

ANNEXURE - A11

List of all the Execution Petitions which are more than 05 years old pending in South District
Seral No. 22 to 26 are conected matters

New Court Building,
साकेत कोर्ट न्यायालय नई दिल्ली
New Court Building, New Delhi

S. No.	Details of the case (title and case number)	Age of case	Next Date Of Hearing	Stage of case
1	EX/82334/2016 SMT. KISHNI DEVI Vs SAYED AFAQ MERAJ@ AFAQ MIRAJ SYED @ AFAQ	9 years 7 months 19 days	27-08-2024	Defendant/ Respondent Evidence
2	EX/82652/2016 MRS.SANGEETA Vs GIRISH KUMAR	8 years 7 months 15 days	27-07-2024	Misc. cases
3	EX/82220/2016 KALPANA AGGARWAL Vs JOGINDER SANSANWAL ANR	8 years 4 months 18 days	16-07-2024	Misc. Arguments
4	EX/82812/2016 MURARI LAL Vs ASHOK KUMAR (DECEASED) THROUGH L.RS	7 years 11 months 30 days	12-08-2024	Defendant/ Respondent Evidence
5	EX 83054/16 PUNJAB NATIONAL BANK VS MEGHNA BHATI	7 years 7 months 11 days	09-07-2024	Misc. cases
6	EX/57/2017 ANURAG SINGH Vs JHARNA JHAVERI	7 years 5 months 14 days	30-08-2024	Misc. cases
7	EX/63/2017 SANJEEV KUMAR Vs ANAND JAN SEWA SOCIETY AND ORS.	7 years 5 months 11 days	13-08-2024	Misc. cases
8	EX/154/2017 SAHIB DITTA MAL THROUGH LRs. Vs R.S. KALRA THROUGH LRs.	7 years 4 months 4 days	05-08-2024	Misc. cases
9	EX/186/2017 M.S. PANNU Vs MOHD. AHMAD	7 years 3 months 1 day	16-07-2024	Misc. cases

List of all the Execution Petitions which are more than 05 years old pending in South District
Seral No. 22 to 26 are conected matters.

S. No.	Details of the case (title and case number)	Age of case	Next Date Of Hearing	Stage of case
10	EX/251/2017 MUNA LAL AND ORS. Vs SERVANTS OF THE PEOPLE SOCIETY (DELHI) AND ANS.	7 years 2 months 28 days	02-08-2024*	Misc. cases
11	EX. NO.60/18 MOHAN KUMAR VS ADITYA PANDIT	6 years 5 months 26 days	05-08-2024	Misc. Arguments
12	EX/61/2018 MOHAN KUMAR Vs ADITYA PANDIT	6 years 5 months 25 days	05-08-2024	Misc. Arguments
13	EX/222/2019 MAMTA BHARDWAJ Vs VINOD KUMAR BHARDWAJ	4 years 9 months 21 days	07-08-2024	Misc. cases
14	EX/439/2017 LALITA Vs GAURI	6 years 6 months 19 days	03-08-2024	Misc. cases
15	EX/18/2018 HARINDER KAUR Vs LEELA DHAR AND ORS.	6 years 5 months 26 days	01-08-2024	Misc. cases
16	EX/19/2018 SARJU Vs USHA RANI	6 years 5 months 24 days	27-07-2024	Misc. cases
17	EX/82227/16 P.N. CHHUTANI VS V. CHACKOO	15 years 2 months 2 days	06-07-2024	Misc. cases
18	EX 100/2018 VINOD KUMAR GUPTA VS RAJBEER SINGH UPPAL	6 years 2 months 14 days	31-08-2024	Misc. cases

List of all the Execution Petitions which are more than 05 years old pending in South District
Seral No. 22 to 26 are conected matters.

S. No.	Details of the case (title and case number)	Age of case	Next Date Of Hearing	Stage of case
19	EX/107/2018 RAJNI KOCHAR Vs RITA R. SHARMA AND ANS.	5 years 11 months 26 days	09-07-2024.	Misc. cases
20	EX/191/2018 BSES RAJDHANI POWER LTD. Vs AMIT AND ANS.	5 years 8 months 9 days	20-08-2024	Misc. cases
21	EX 195/2018 BSES RAJDHANI VS JAGDISH	5 years 8 months 8 days	09-07-2024	Misc. cases
22	EX/229/2018 RITA SHARMA Vs LAKHBIR SINGH LADHAR	5 years 7 months 15 days	16-08-2024	Misc. Arguments
23	EX/230/2018 RITA SHARMA Vs LAKHBIR SINGH LADHAR	5 years 7 months 15 days	16-08-2024	Misc. Arguments
24	EX/231/2018 RITA SHARMA Vs LAKHBIR SINGH LADHAR	5 years 7 months 15 days	16-08-2024	Misc. Arguments
25	EX/240/2018 RITA SHARMA AND ANS. Vs LAKHBIR SINGH LADHAR	5 years 6 months 28 days	16-08-2024	Misc. Arguments
26	EX/241/2018 RITA SHARMA AND ANS. Vs LAKHBIR SINGH LADHAR	5 years 6 months 28 days	16-08-2024	Misc. Arguments
27	EX/209/2018 M/S D.P.ELECTRICAL Vs NCI INDIA PVT. LTD.	5 years 7 months 21 days	27-07-2024	Misc. cases
28	EX/239/2018 BALWINDER KAUR AND ANR Vs GURDEV SINGH AND ORS	5 years 6 months 29 days	01-08-2024	Misc. cases
29	EX/255/2018 CANARA BANK Vs SUJOY GUPTA AND ANS.	5 years 6 months 17 days	10-07-2024	Misc. cases

पतिवर्तिका
KANIKA AGARWAL
दीवानी न्यायाधीश-01, (दक्षिण)
Civil Judge-01, (South District)
कमरा नं. 09, द्वितीय तल
Room No. 09, Second Floor
नयाँ दिल्ली ब्लॉक-1
Saket Court Complex, New Delhi
साकेत कोर्ट न्यायालय, नई दिल्ली

**List of all the Execution Petitions which are more than 05 years old pending in South District
Serail No. 22 to 26 are conected matters.**

S. No.	Details of the case (title and case number)	Age of case	Next Date Of Hearing	Stage of case
30	EX/252/2018 CANARA BANK Vs MAHENXDER RAM AND ANS.	5 years 6 months 17 days	10-07-2024.	Misc. cases
31	EX/253/2018 CANARA BANK Vs NAVRANG SINGH AND ANS.	5 years 6 months 17 days	10-07-2024	Misc. cases
32	EX/254/2018 CANARA BANK Vs MALTI PRASHAR AND ANS.	5 years 6 months 17 days	10-07-2024	Misc. cases
33	EX/256/2018 CANARA BANK Vs RAMESH CHANDRA AND ANS.	5 years 6 months 17 days	10-07-2024	Misc. Cases

वर्क-
1157
234-8

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**



ORDER

Pursuant to the directions contained in letter no. 7968/CFM/DHC/2024 dated 15.04.2024 (District Courts) and in order to expeditious disposal of **05 Year old Execution Petition of South District** as per Action Plan for Arrears Reduction in District Judiciary, the cases mentioned below in column no. 3 are hereby withdrawn from the courts mentioned below in column no. 2 and assigned to the courts mentioned in column no. 4 **with immediate effect:-**

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferor Court	Description of Cases Transferred	Name of the Transferee Court
1	Ms. Kanika Agarwal, CJ-01	Cases at serial no. <u>5,6,14,15,19,20,21,27 & 28</u> as per Annexure -A (total 09 cases)	Sh. Deepak Vats, JSCC/ASCJ/GJ
2		Cases at serial no. <u>8,9,17,18,29 to 33</u> as per Annexure -B (total 09 cases)	Sh. Paras Dalal, ACJ/CCJ/ARC

Note:-

- The Ahlmads/ Asst. Ahlmad of the Transferor Court is hereby directed to send the *transferred case files forthwith to the transferee courts* and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- The connected cases (if any) are also be transferred to the transferee court(s).
- The case(s) which are reserved for orders/judgments shall be retained by the transferror court.
- Non-compliance of the order by any concerned official shall be viewed seriously.

(MADHU JAIN)

Principal District & Sessions Judge South
Saket Court Complex, New Delhi

No. Judl./F.134/South/Saket/2024 23956-23970 Dated, New Delhi the 4/7/24

Copy of order forwarded to :

- The Registrar General, Hon'ble High Court of Delhi, New Delhi. With reference to letter no. 7968/CFM/DHC/2024 dated 15.04.2024 (District Courts).
- The Officers Concerned.
- The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- The Secretary, Bar Association, Delhi/New Delhi.
- The Website Committee, Tis Hazari Court, Delhi.
- The PRO/APRO, South District.
- The Branch-In-charge, Computer Branch (South), Saket Courts **with the direction to upload the same on the website of District Court Saket.**
- PS/Reader to the Ld. Principal District & Sessions Judge (South).
- Notice Board (through Care Taker).
- R & I Branch, South District for uploading for **LAYERS.**

(MADHU JAIN)
Principal District & Sessions Judge South
Saket Court Complex, New Delhi